

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

Copy of order dated 27.07.2001 passed in MA No.--/2001
(Def.No. 238/2001, in OA No. 394/99)

Kishan Lal

vs. U.O.I. & Ors.

Date of order :

27.07.2001

Mr. Y.K. Sharma, Counsel for applicant.

The Original Application of the applicant has been disposed of, therefore, this M.A. does not survive and stands disposed of.

Sd/-

(A.P. SINGH)
ADM. MEMBER.

Sd/-

(B.S. RAJOTI)
VICE CHAIRMAN.



Copy
2/5/02
31/7/01

प्रमाणित सही प्रतिलिपि

[Signature]
31/7/01

प्रनुभाग अधिकारी (न्यायिक)
केन्द्रीय प्रशासनिक अधिकरण
जोधपुर